CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.677/2017 in OA No.1233/2014

This the 11th day of October, 2017

Hon'ble Shri Justice Permod Kohli, Chairman Hon'ble Shri K N Shrivastava, Member(A)

Shri Gunjan Prasad S/o Shri Tarkeshwar Prasad Presently posted as CIT (ITC) Lok Nayak Bhawan Khan Market, New Delhi.

...Applicant

(By Advocate: Shri N.S. Dalal)

Vs.

B.D. Bishnoi, Member(Administration) CBDT, North Block, New Delhi.

.Respondents

ORDER (ORAL)

Justice Permod Kohli:-

After arguing for sometime, Shri N.S. Dalal, learned counsel appearing for the applicant, seeks to withdraw this Petition with liberty to file an execution application in accordance with law. Prayer allowed. This Contempt Petition is dismissed as withdrawn.

(KN Shrivastava) Member(A) (Justice Permod Kohli) Chairman

/vb/